# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2028 TO BE ANSWERED ON JULY 31. 2025

## SITTINGS OF SMART CITY ADVISORY FORUMS

### NO. 2028. DR. KALYAN VAIJINATHRAO KALE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken steps to ensure the regular sittings of the Smart City Advisory Forums in cities;
- (b) if so, the details thereof along with the number of sittings held during each of the last three years;
- (c) whether Members of Parliament have been included in the State-level Smart City Advisory Forums, if so, the details thereof and if not, the reasons therefor;
- (d) the proposed plan of the Government to address the delays in project occurred due to irregular sittings under the Smart Cities Mission; and
- (e) the time by which the work of Smart Cities project is likely to be completed in the country?

### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e) For smooth planning & implementation of Smart Cities Mission (SCM), there is a provision of State Level High Powered Steering Committee (HPSC), chaired by the Chief Secretary. At the City level, there is provision for establishing Smart City Advisory Forum (SCAF) for all 100 cities to advise and enable collaboration among various stakeholders.

Ministry of Housing and Urban Affairs (MoHUA) has issued various advisories to the States and Project Implementing Agencies reiterating the importance of consultation process especially the participation of public representatives be scrupulously followed. A total of 1,105 SCAF meetings have been held so far.

As per the information provided by the States/UTs, as on 11.07.2025, out of a total 8063 projects amounting to ₹ 1,64,695 Cr undertaken in the 100 cities selected under SCM, 7,636 projects (95% of total projects) amounting to ₹1,53,977 Cr have been completed.

Post the financial closure of Mission on 31 March 2025, MoHUA has issued Advisory No 27 dated 10 June 2025 to all States/ UTs, wherein all Special Purpose Vehicles (SPVs) are requested to ensure the timely completion of all ongoing SCM projects.

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